

expeditiously as possible. No separate record is maintained of such communications from the general public.

[English]

**Expenditure Incurred on Renovation/
Furnishing Rooms in Hotels used as
Residences by ITDC Executives**

724. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of TOURISM be pleased to state:

(a) the amount incurred on renovation/furnishing of the residences of ITDC Executives in each of the ITDC's Hotel properties during the last three years; and

(b) what would have been the income of India Tourism Development Corporation (ITDC) if the rooms/hotels accommodation occupied by the ITDC Executives as their residences would have been rented out to customers on tariff rates in each hotel?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No separate expenditure has been booked on this account.

(b) The rooms for residential purposes have been provided to the hotel executives as per general practice of the trade. However, the occupancy of lettable rooms in ITDC hotels has been less than 100%. As such there would have been no additional net income on account of these rooms, if made available to guests.

Curtailment of Foreign Tours of VIPs.

725. SHRI BHABANI SHANKAR HOTA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to curtail foreign tours of VIPs;

(b) if so, the details thereof;

(c) the expenditure incurred by different Ministries on foreign tours of VIPs during the last three years; and

(d) the specific areas for which foreign tours will be permitted under the new guidelines?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Instructions have been issued that expenditure on foreign travel in various Ministries/Departments should be limited to 75% of the actual expenditure in 1989-90 or the current year's budget provision, whichever is less.

(c) The information is not readily available and will have to be collected from all the Ministries/Departments of the Govt. of India. Collection of this information will involve considerable time and labour and the result to be achieved will not be commensurate with the time and labour involved in the collecting the information.

(d) Foreign tours will be allowed only when these are inescapable.

**Honouring of Letters of Credit by
Banks**

726. SHRI J.P. AGARWAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received complaints for not honouring letters of credit by banks for loans during the current year (so far); and

(b) if so, the corrective measures Government proposed to take in this regard?